

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4647
ANSWERED ON:25.08.2010
RELAXATION IN APPOINTMENTS
Mandal Dr. Tarun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the All India Council for Technical Education (AICTE) follows the prescribed rules and regulations for reservation of posts for differently abled persons in the institutes under its ambit;
- (b) if so, the details thereof;
- (c) whether the Chief Commissioner for Persons with Disabilities has urged AICTE for relaxation for differently abled persons in the appointments in the institutions under its jurisdiction;
- (d) if so, the details thereof; and
- (e) the follow up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b) : All India Council for Technical Education (AICTE) has prescribed minimum qualification and experience for appointment of teachers and other academic staff in technical institutions vide " All Indian Council for Technical Education (pay scale, service condition and qualification for teacher and other academic staff in technical institutions (Diploma/Degree) Regulation, 2010". Reservation of post for differently abled persons in the institutes under its ambit is decided by the appointing authority of the concerned State where the institute is located as per the reservation policy of State Government concerned.

(c) to (e) : Yes, Sir. AICTE has notified new norms for pay scale and service condition by Gazette Notification F. No. 37- 3/Legal/2010 dated 05.05.2010 as per Vth Pay Commission. All such matters for further relaxation in qualification for appointment faculty at various positions are being examined by the Pay Committee constituted to consider anomalies and relaxation in the pay scale and other service conditions notified by the Council.